

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2379
ANSWERED ON:04.08.2015
Good Samaritans Protection
Tharoor Dr. Shashi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that according to a Gazette Notification (No. 25035/101/2014-RS) of the Government, standard operating procedures for examining Good Samaritans have to be developed within a time period of one month;
- (b) if so, whether the Government has developed the required standard operating procedures;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has taken any measures to ensure compliance of the Guidelines for the Protection of Good Samaritans by police departments in all the States; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e) : Yes Madam. The Ministry of Road Transport & Highways has issued the Gazette Notification (No. 25035/101/2014-RS) through which States/UTs have been advised to develop standard operating procedures for the protection of Good Samaritans according to this Notification. Further, the State Governments/UT Administrations have been advised for taking appropriate action as per the guidelines issued by the above mentioned Gazette Notification.
